NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/34/(241/242)/CB/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.KALIDOSS

HARINI.S

council for Petitioner Plants
1212

ORDER

Petitioner alongwith her counsel present. Counsel for respondents present. Both the counsels stated that the Chartered Accountant appointed for determining the value of the shares of the company prayed for time for filing his report. Time is extended at their request. Put up on 18.12.2017.

-sel-S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)